

Aadhaar card for visit to Nepal and Bhutan

1825. SHRI A.K. SELVARAJ:

SHRI R. VAITHILINGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Aadhaar cards are now valid travel documents for Indians under 15 and over 65 travelling to Nepal and Bhutan;
- (b) if so, the details thereof; and
- (c) whether it is also a fact that the Aadhaar card has now been added to the list of documents as proof of identity for persons of above age visiting to the said neighbouring countries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI) : (a) to (c) Aadhaar card is not in the list of documents prescribed for Indian citizens travelling to Nepal or Bhutan.

Implementation of provisions of A.P. Reorganisation Act

1826. SHRI KANAKAMEDALA RAVINDRA KUMAR : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that large number of provisions of Andhra Pradesh Reorganisation (APR) Act, 2014 have not been implemented so far;
- (b) if so, the details thereof;
- (c) whether Government has fixed any time-frame to implement the provisions/ fulfill the assurances given by Government; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI) : (a) to (d) A large number of provisions of the APR Act, 2014 have been implemented. The remaining provisions of the APR Act, 2014 are at various stages of implementation. Some of the provisions relating to setting up of infrastructure projects and educational institutions have long gestation period for some of which a time period of ten years has been prescribed in the Act.